Post Offer Public Announcement for the attention of the Shareholders of
AUTOMOTIVE STAMPINGS AND ASSEMBLIES LIMITED ("ASAL")

Regd Office: 71/2, M.I.D.C. Industrial Area, Bhosari, Pune 411 026, Maharashtra, India.

The details subsequent to the completion of Open Offer formalities with respect to (a) Public Announcement ["**PA**"] dated February 15, 2007 issued pursuant to and in compliance with among others, Regulation 10 and 12 of Chapter III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ["**SEBI Takeover Regulations**" / "**Regulations**"] ; (b) Letter of Offer dated June 25, 2007 sent to the shareholders / beneficial owners of Automotive Stampings and Assemblies Limited ["**ASAL**"] and (c) Corrigendum to Public Announcement dated July 3, 2007 issued by YES BANK Limited as Manager to the Open Offer on behalf of Gestamp Servicios, S.L. ["**Acquirer**"], are as under:

1.	Name of the Target Company	Automotive Stampings and Assemblies Limited
2.	Name of the Acquirer including PACs	Acquirer – Gestamp Servicios, S.L. PAC – Not Applicable
3.	Name of the Manager to the Offer	YES BANK Limited
4.	Name of the Registrar to the Offer	Mondkar Computers Private Limited
5.	Offer Details	Open Offer to acquire upto 19,02,261 equity shares of Rs.10/- each representing 18.65% of the voting paid up equity share capital at a price of Rs. 94.96 per fully paid-up equity share.
	(a) Date of opening of the Offer	July 4, 2007 [as per revised schedule]
	(b) Date of closure of the Offer	July 23, 2007 [as per revised schedule]
6.	Details of the acquisition	

Sr. No.	Particulars	Proposed in the Letter of Offer	Actual
6.1	Offer Price (Rs.)	94.96	94.96
6.2	Shareholding of Acquirer before SPA/PA • Number of equity shares • %	 Nil NA	 Nil NA
6.3	Shares acquired by way of SPA • Number of shares • %	 38,24,453 * 37.50	 38,22,937 ** 37.49
6.4	Shares acquired in the open offer • Number of shares • %	 19,02,261 18.65	 1,516 0.015
6.5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 18,06,38,704.56	Rs. 1,43,959.36 ***
6.6	Shares acquired after PA but before 7 working days prior to offer closure date 1. Price of the shares acquired 2. No of shares acquired 3. % of shares acquired	Nil NA NA NA	Nil NA NA NA
6.7	Post offer share holding of Acquirer (6.2+6.3+6.4+6.6) • Number of shares • %	 38,24,453 37.50	 38,24,453 37.50
6.8	Pre & Post offer share holding of Public • Number of shares • %	Pre / Post 19,02,261 / 0 18.65 / 0.00	Pre / Post 19,02,261 / 19,00,745 18.65 / 18.64
7.	Status of Escrow Account, whether released or not	A sum of Rs. 1,50,700/- was transferred from Domestic Cash Escrow Account to Special Account on July 27, 2007 for the purpose of making payment towards 1,516 valid equity shares accepted from 14 eligible public shareholders. Balance lying in Domestic Cash Escrow Account will be released to the Acquirer in due course.	
8.	Payment of interest, if any, to the shareholders along with details thereof	Interest at the rate of 10% per annum was paid for the delay in payment of purchase consideration beyond May 15, 2007. Accordingly a sum of Rs 3,313.04 was paid as interest for a delay of 84 days.	
9.	Status of Investor complaints received, if any	No investor complaints are received or pending	

* Vide SPA, Gestamp agreed to acquire from Tata Autocomp Systems Ltd [TACO], 38,24,453 equity shares less equity shares likely to be tendered by the public shareholders in response to and accepted by Gestamp pursuant to open offer.

** Gestamp accepted 1,516 valid equity shares tendered by 14 eligible existing shareholders pursuant to open offer. Therefore, 38,22,937 equity shares [38,24,453 equity shares agreed to be acquired through SPA minus 1,516 equity shares accepted pursuant to open offer] are being acquired by Gestamp from TACO vide SPA.

*** As the offer schedule got delayed, interest of Rs. 2.19 per equity share i.e. at the rate of 10% per annum was paid for the delay.

The Acquirer i.e. Gestamp Servicios, S.L. and the directors of the Acquirer accept joint and several responsibility for the information contained in this Post Offer PA and also for the obligations of Acquirer as laid down in the SEBI Takeover Regulations.

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in

REGISTRAR TO THE OFFER

Mondkar Computers Private Limited
21, Shakil Niwas, Opp: Satya Sai Baba Temple, Mahakali Caves Road, Andheri East, Mumbai 400093, Tel: 022 2825 7641 / 2836 6620, Fax: 022 2826 2920
Email: info@mondkarcomputers.com
SEBI Registration No: INR 000000 114
Contact: Ashok Gupta

Issued on behalf of Acquirer i.e. Gestamp Servicios, S.L., 16, Alfonso XII Street, Zip Code 28014, Madrid, Spain.

Issued by:

MANAGER TO THE OFFER

YES BANK Limited
12th Floor, Discovery of India Building, Nehru Centre, Dr. Annie Besant Road, Worli, Mumbai 400018, Tel No: 91 22 6669 9000, Fax No: 91 22 2497 4158
Email ID: merchantbanking@yesbank.in
SEBI Reg No: MB / INM 0000 10874
Contact: Dhanraj Uchil / Ajay Shete

Place : Mumbai
Date : August 27, 2007